

LOK SABHA
UNSTARRED QUESTION NO. 856
TO BE ANSWERED ON 07.02.2019

PAYMENTS BY NHDC

856: SHRI LAXMAN GILUWA

Will the Minister of TEXTILES वस्त्र मंत्री
be pleased to state:

- (a) whether National Handloom Development Corporation Ltd. (NHDC) has made double payment in some cases;
- (b) if so, the details thereof along with reasons therefor;
- (c) whether the persons liable for this have been identified;
- (d) if so, the details thereof; and
- (e) the reasons for not recovering the said payment till date?

उत्तर

ANSWER

वस्त्र राज्य मंत्री (श्री अजय टम्टा)

THE MINISTER OF STATE FOR TEXTILES
(SHRI AJAY TAMTA)

(a)&(b) Indian Overseas Bank, Indira Nagar, Lucknow had debited a sum of Rs. 6.61 Crore twice in the account of NHDC Lucknow Office, on 14th May 2018 against Single RTGS payment advice and remitted the amount in favour of 11 yarn suppliers.

(c)&(d) Administrative action has been initiated against the officials of NHDC who were prima facie involved in these irregularities.

(e) Rs 3.74 crore has been recovered and efforts are being made to recover balance amount of Rs 2.87 crore.
